

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2985  
ANSWERED ON:06.08.2015  
Four Laning of East Coast Road  
Chandrakasi Shri M.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Central Government proposes to give financial assistance to the Government of Tamil Nadu for four-laning of the East Coast road from Chennai to Kanyakumari;
- (b) if so, the details thereof; and
- (c) the details of schemes/programmes of the Ministry for assisting and encouraging States/UTs to take up their road development projects on their own?

**Answer**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (c) This Ministry is primarily responsible for development and maintenance of National Highways (NHs). The Ministry provides funds to the State Governments for development of State roads as per the Central Road Fund Act, 2000 as amended by Finance Act from time to time, including for State of Tamil Nadu. The development and maintenance of State roads is responsibility of the concerned State Governments. The proposed Bharatmala Pariyojana for improvement of connectivity in border areas including coastal boundary includes improvement of State road portion of the East Coast road connecting Chennai to Kanyakumari.

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